(b) what arrangements have been made by Government for big cities like Calcutta and Bombay?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) Yes.

(b) Tht State Governments have been asked to construct night shelters for pavement dwellers and to meet the expenditure from funds allocated under the Slum Clearance Scheme.‡

NIGHT SHELTERS IN DELHI

*762. SHRI DEOKINANDAN NARAYAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of night shelters opened so far in Delhi;

(b) the number of persons to whom accommodation is provided therein; and

(c) whether all the night shelters are being used for the purpose for which they have been set up?

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) to (c) The Delhi Municipal Corporation and the Bharat Sevak Samaj have so far opened 28 night shelters in Delhi, which can accommodate 4,657 persons. Three more night shelters capable of accommodating 860 persons will be opened shortly. The night shelters are used at night by the pavement dwellers. According to a survey made a few days ago, only about 50 per cent of the accommodation was being utilised.

DR. SHRIMATI PHULRENU GUHA: May I know the capital and the recurring expenditure in respect of night shelters in Delhi?

SHRI MEHR CHAND KHANNA: We give some grants under the Slum Clearance Scheme. Recurring expenditure, I think, is borne both by the Delhi Corporation and the Bharat Sevak Samaj. I do not think we make any recurring grants.

DR. SHRIMATI PHULRENU GUHA: Is it run by the Bharat Sevak Samaj out of grants given by the Government? I want to know firstly whether any money has been given to the Samaj for running night shelters. What is the arrangement for the people? Whether it is done by the Samaj or the Government, by way of provision of bedding or blankets in the nights?

SHRI MEHR CHAND KHANNA: The Bharat Sevak Samaj is a social organisation. As far as I remember, I do not think any grant has been given by my Ministry but I can have the matter checked up if the hon. Member were to write to me. I have visited these shelters and we provide some *durries* and blankets to these people, squatters who want to come and take advantage of this. Till a few days ago a nominal charge of six paisa per head was being charged by the Bharat Sevak Samaj but at my request even that charge is no longer being levied. These are free night shelters, both the ones provided by the Bharat Sevak Samaj and the Delhi Municipal Corporation

श्री शेर खां : क्या मैं मिनिस्टर साहब से यह जान सकता हूं कि इन शेल्टरों को बनाने के बारे में बंगाल, महाराष्ट्र और दूसरे स्टेटो से भी पूछा गया ?

श्री मेहर चन्द खन्ना : हमने तमाम स्टेटस को लिखा कि वे भी बनायें । जहां तक मेरा इल्म है दिल्ली के बाहर सिर्फ दो-चार जगहों पर नाइट शैल्टर्स बनाये गये हैं । मैं उनके नाम आपकी खिदमत में अर्ज कर देता हूं और वे इस तरह से हैं :

अहमदाबाद, आगरा, शिमला और बंगलौर ।

श्री देवकीनंदन नारायण : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि भारत सेवक समाज जो यह नाइट शैल्टर्स चला

‡For Supplementaries, *see* *cols.* 4923—4928 *infra.*

रहा है उसके लिए 16 म्नाना ग्रान्टस सरकार से दिया जाता है ? और आपने यह जो बतलाया कि दिल्ली कारपोरेशन कुछ चलाती है और कुछ भारत सेवक समाज, तो मैं जानना चाहूंगा कि दिल्ली कारपोरेशन इस पर कितना खर्च कर रही है तथा हर एक आदमी के पीछे कितना खर्च किया जा रहा है ?

श्री मेहर चन्द खन्ना : मैंने अभी अर्ज किया कि जहां तक मेरे मंत्रालय का ताल्लुक है हमने इनको चलाने के लिये कोई ग्रान्ट भारत सेवक समाज या दिल्ली कारपोरेशन को नहीं दी है। आप इस बारे में जब सवाल करेंगे तो मैं इसके बारे में इन्क्वायरी करूंगा और जवाब दूंगा। हम तो कुछ कैपिटल ग्रान्टस देते हैं और उसमें कुछ सबसिडी होती है। इन शैल्टरों में खर्च बहुत कम होता है और वह दिल्ली कारपोरेशन करता है। हमें खर्च की फिक्र नहीं है। हम चाहते हैं जो गरीब आदमी रात को बाजारों में पड़े रहते हैं उनकी जान बचाई जाय और छोटे-मोटे खर्चों की कोई खास फिक्र नहीं है।

श्री देवकीनंदन नारायण : क्या माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि यह जो नाइट शैल्टर्स में लोग आते हैं क्या उनको वहां कुछ शिक्षा भी दी जाती है और सुबह शाम कुछ खाना भी दिया जाता है ? इन शैल्टरों में स्त्रियों के रहने के लिये अलग व्यवस्था है या एक ही शैल्टर में स्त्री-पुरुष रहते हैं ?

श्री मेहर चन्द खन्ना : इनमें गरीब मजदूर लोग जो तमाम दिन भर टोकरी का काम करते हैं, मजदूरी का काम करते हैं रहने के लिये आते हैं। इन लोगों को रात को सोने के लिये जगह चाहिये, शिक्षा कहां से मिले। मैंने इन लोगों से जिनकी तादाद काफी थी पूछा था कि क्या नींद अच्छी तरह से आती है। तो इन्होंने जवाब दिया कि अच्छी नींद आती है और हम सो जाते हैं। मैं जिन शैल्टरों में घूमा उनमें मैंने किसी स्त्री को वहां नहीं देखा।

DR. SHRIMATI PHULRENU GUHA: What is the allotment of money for Calcutta and Bombay for the provision of night shelters and what is the amount that has been released to these two cities? If no amount has been released, why this has not been relased?

SHRI MEHR CHAND KHANNA: There is no question of "Why not"?. I have invited the attention of every State Government, including that of West Bengal, to this fact but according to my information which is subject to correction, nothing has been done in that State by the State Government.

SHRI B. K. P. SINHA: May I know if Government's attention has been drawn to certain photographs published in some Delhi newspapers a few days back during the period of intense cold here showing that some of the night shelters were unoccupied while ill-clad and ill-covered people were shivering on the pavements? If so why has such a situation arisen and what steps, may I know, Government propose to take to remedy such a situation?

SHRI MEHR CHAND KHANNA: It is a fact that some photographs did appear in the newspapers and it is also a fact that more than fifty per cent of the accommodation available in the night shelters was unutilised. We cannot force people to go inside these night shelters; there is no such law on the subject.

SHRI AKBAR ALI KHAN: They may not be knowing it.

SHRI MEHR CHAND KHANNA: Please, may I answer? The question was raised and suggestions were made that due publicity should be given to these night shelters. I have discussed the matter with the Municipal Corporation and full publicity is now being given to the availability of these night shelters, their location and the accommodation available.

SHRI BIREN ROY: In view of the fact that there are more than 1,00,000 persons living permanently on the pavements in Calcutta, at least North Calcutta and North-West Calcutta, would the Government again remind the Corporation of Calcutta and the State Government of West Bengal to take some steps to provide some shelters for these people?

SHRI MEHR CHAND KHANNA: It is a good suggestion and I shall certainly convey it to the Government of West Bengal. The hon. Member hails from there and he could also help me in that direction, but the severity of the climate in Calcutta is not so bad as in Delhi.

SHRI BIREN ROY: It is not weather alone.

श्री पंढरीनाथ सीतारामजी पाटिल : क्या मिनिस्टर साहब यह बताने की कृपा करेंगे कि यह जो भारत सेवक समाज के ऊपर खर्चा होता है, उसका क्या ग्राडिट भी गवर्नमेंट की तरफ से होता है ?

श्री मेहर चन्द खन्ना : जी हां, जो भी अच्छा काम होता है उस की चर्चा होती है । हमारी गवर्नमेंट की रोज़ यही हालत है ।

श्री दयाल दास कुरें : क्या मंत्री महोदय यह बतायेंगे कि दिल्ली में यह नाइट शेल्टर्स कहां-कहां बने हुए हैं ?

श्री मेहर चन्द खन्ना : २५-३० जगह पर हैं । कुछ तो टाउन हाल के नजदीक हैं । अगर ग्रानरेबिल मेम्बर लिस्ट चाहें तो मैं उन को लिख कर भिजवा दूंगा ।

SHRI CHANDRA SHEKHAR: Of all the centres run by the Bharat Sevak Samaj, almost all are on paper and they are not in existence. May I know whether the attention of the hon. Minister has been drawn to these remarks in the Audit Report of 1964 and, if so, what action has been taken to improve the situation?

SHRI MEHR CHAND KHANNA: I have no knowledge of the Report, but I certainly dispute the fact. I have seen the centres with my own eyes.

जालन्धर में जर्मन एयर लाइन्स के ग्राफिस पर छापा मारा जाना

*७५७. **श्री राम सहाय** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) जालन्धर में माडल टाउन में जर्मन एयर लाइन्स के एजेन्ट के ग्राफिस/निवास स्थान पर हाल ही में जो छापा मारा गया था उस में क्या-क्या ग्रापत्तिजनक वस्तुएं पाई गई ;

(ख) कितने मूल्य की ग्रापत्तिजनक विदेशी मुद्रा पाई गई ; ग्रौर

(ग) इस बारे में क्या कार्यवाही की गई ?

†[RAID ON A GERMAN AIRLINES OFFICE AT JULLUNDUR

*757. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to state:

(a) the nature of objectionable materials recovered during the recent raid at the office/residence of the agent of a German Airlines in Model Town in Jullundur;

(b) the value of unauthorised foreign currency recovered; and

(c) the action taken in this regard?]

वित्त मंत्रालय में उपमंत्री (श्री रामेश्वर साहू) : (क) ग्राफिस से कुछ भी प्राप्त नहीं हुग्रा । निवास स्थान से विदेशी मुद्रायें तथा ग्रन्य वस्तुयें जैसे ट्रांजिस्टर घड़ी, टेप-रिकार्डर, प्रोजेक्टर, कैमरा, फाउन्टेन-पैनें, चीनी के बर्तन, श्रृंगार-सामग्री इत्यादि पकड़ी गई ।

† [ ] English translation.